

for tribal welfare and is not mixed up with other works?

Shri Datar : I am not aware of any such radical diversion as the hon. Member means. It is quite likely that some amounts, with the consent of the Government of India, might be diverted from one purpose relating to tribal welfare to another purpose.

District and Taluk Maps

*1184. **Shri K. K. Basu** : Will the Minister of Defence be pleased to state :

(a) whether the district and thana or taluk maps in different States are not sold to public for security reasons;

(b) if so, their number; and

(c) since when such restrictions are imposed?

The Minister of Defence Organisation (Shri Tyagi) : (a) Only those maps which contain information of vital importance, are treated as restricted. Their sale to the public is authorised only for bonafide purposes.

(b) We have no information as the maps of thanas and taluks etc. are published by the State Governments.

(c) Since 1938.

Shri K. K. Basu : Is the Government aware that quite a large number of thana and district maps in southern Bengal, Twenty-Four Parganas and Midnapore, which are ordinary maps, are not sold to the public, even to the Members of Parliament and Members of the legislature representing that constituency? They are ordinary maps.

Shri Tyagi : As I have stated, the responsibility of publishing and selling these taluka maps is that of the State Government. As regards the Defence Ministry's policy, we have restricted the selling of certain maps, as I have said, which are of some vital importance. Maps of those situations which are of the scale of $1/4" = 1$ mile and more are restricted, but not taluka maps.

Shri K. K. Basu : Is the Government not aware that the State Government has refused to sell these maps of a particular district and thanas in West Bengal on the ground that the Defence department has restricted the sale while similar scale maps of the adjoining areas are sold to the public?

Shri Tyagi : Maps of the areas quite adjacent to the border have been restricted by the Defence Ministry. It has to be found out what maps my hon. friend is mentioning. It all depends on investigation.

Shri K. K. Basu : Will the Government consider that these maps are of

districts and thanas which adjoin the sea, and as we have no danger through sea so far as the Indian security is concerned, the restrictions, if there are any, should be withdrawn?

Shri Tyagi : I might make it clear that there are no restrictions in the publication of maps of areas, districts and thanas by the State Government. They are permitted to publish maps and use them if they want for cadastral purposes, for measurement, etc. They can get the maps. They are published.

Shri K. K. Basu : The point is this. Here we are told they have no objection, but maps in respect of Diamond Harbour and Midnapore areas which are bounded by the sea were restricted during the Second World War by the British Government. Now, when we go to the State Government, they say "We have no knowledge, go to the Central Government." The Minister should find out the position. We went to the Election Commissioner. He also cannot do anything.

Mr. Speaker : The hon. Minister will look into it.

Shri Tyagi : I can only look into it if the specific charge and the type of map which was restricted are forwarded to me.

Shri Joachim Alva : Just one question.

Mr. Speaker : The Question Hour is over.

SHORT-NOTICE QUESTIONS AND ANSWERS, FLOODS IN BIJAPUR

S. N. Q. No. 9. **Shri Nijalingappa** : Will the Minister of Home Affairs be pleased to state :

(a) whether it has come to the notice of Government that due to unprecedented rains and consequent floods in the District of Bijapur in Bombay State, large areas are flooded and there have been house collapses and loss to property and human life etc.;

(b) if so, the number of houses collapsed and the number of villages affected, the loss of property and cattle;

(c) the number of people who have died; and

(d) whether any action has been taken to give relief to the people?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) to (c). Total rainfall up to 11th August in Muddebihal, Bijapur, Sindgi and Indi was 11.70, 13.47, 17.96 and 18.60 inches respectively. Rainfall was heavy and concentrated. More than 1000 houses have been damaged, some completely. No loss of human life or cattle is reported.

(d) A sum of Rs. 42,700/- has been sanctioned by the State Government as